

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.4156
TO BE ANSWERED ON 21.03.2018

WASSENAAR ARRANGEMENT

†4156. SHRI CHHEDI PASWAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether recently India has become member country of Wassenaar Arrangement;
- (b) if so, the details thereof and the benefits likely to accrue to the country as a result thereof;
- (c) whether the Membership in Wassenaar would strengthen India's claim for membership in Nuclear Suppliers Group (NSG); and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(GEN. (DR) V.K. SINGH (RETD))

(a) & (b) India joined the Wassenaar Arrangement (WA) as its 42nd Participating State on 8th December 2017, through a consensus decision, following the completion of internal procedures for joining the Group. India's WA membership is expected to facilitate high technology tie-ups with the Indian industry and ease access to high-tech items for our defence and space programmes. India's entry into the WA would further contribute to international security and non-proliferation objectives.

(c) & (d) The WA and the Nuclear Suppliers Group (NSG) are two distinct export control regimes. India remains engaged with all NSG members at the relevant levels in the context of its application for membership.
